

High Court of Karnataka,
Bengaluru,
Dated: 20th December, 2024

NOTIFICATION NO. HCKB – 224 / 2024

In modification of earlier Notification No. HCKB – 175/2024 dated 1st October 2024, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 6th January 2025 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice S.Sunil Dutt Yadav	2
3	Hon'ble Mr. Justice R.Nataraj	3
4	Hon'ble Mr. Justice S.Vishwajith Shetty	4
5	Hon'ble Ms. Justice J.M.Khazi	5
6	Hon'ble Mr. Justice C.M.Joshi	6
7	Hon'ble Mr. Justice Rajesh Rai K	7

By Order of Hon'ble The Chief Justice

Sd/-
(Saraswati Vishnu Kosandar)
Registrar (Judicial)

HIGH COURT OF KARNATAKA AT KALABURAGI BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 6TH JANUARY 2025**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice S.Sunil Dutt Yadav & Hon'ble Mr. Justice Rajesh Rai K</p> <p>All Division Bench matters - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>All Category of Writ matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>All Category of Criminal matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>All Category of Civil matters (except MFAs) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice C.M.Joshi</p> <p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice S.Sunil Dutt Yadav</p> <p>Writ Petitions (GM-CPC)</p>
2	<p>Hon'ble Mr. Justice Rajesh Rai K</p> <p>Criminal Appeals</p>

NOTES:

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(Saraswati Vishnu Kosandar)
Registrar (Judicial)**

Date: 20.12.2024